

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-312
IB-263/ND/2020

IN THE MATTER OF:

Swastik pipe ltd

Vs

M/s. Associated Switchgears and Projects limited

....Applicant

....Respondent

SECTION

Under Section -9 of IBC, 2016

Order delivered on 10.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Sanjay, Mr. Chetna
For the Respondent : Adv. Vikas, Adv. Dipanshu

ORDER

Ld. Counsel for Corporate Debtor/respondent has put in appearance and undertakes to file Vakaltnama as well as reply. Let the same be filed within 2 weeks' after serving advance copy of the same to the Ld. Opposite Counsel. List the case on **02.03.2020**.

sdl -

(K.K. VOHRA)
MEMBER (T)

(Khushboo)

sdl -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)